

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.1730 of 2006

Inderdeo Choudhary & Ors. **Petitioners**
Versus
The State of Jharkhand & Ors. **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : None
For the Respondents : Mr. Prakash Chandra Roy, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the respondents had no objections with it and submitted that the audio and video qualities are good.

10/12.04.2021: Nobody appears on behalf of the petitioners.
 Counsel for the respondents is present.
 Put up this case after six weeks.

(Rajesh Kumar, J.)